Statement-IV Ayurveda Parv organized till the date

Sl.No.	State	Location	Date
1.	Bihar	Patna	16th-18th March, 2018
2.	Delhi	New Delhi	7th-10th September, 2017
3.	Gujarat	Ahmadabad	22nd-25th December, 2017
4.	Karnataka	Bengaluru	16th-18th March, 2018
5.	Maharashtra	Nagpur	7th-9th October, 2017
6.	Odisha	Puri	23rd-25th November, 2018
7.	Punjab	Patiala	25th-27th November, 2017
8.	Rajasthan	Jaipur	14th-16th September, 2017

Unsatisfactory implementation of DDUGJY

- †*201. SHRI REWATI RAMAN SINGH: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that there has not been any drastic increase in respect of electrification of villages under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) during the last two years; and
- (b) whether it is also a fact that keeping in view the gravity of this subject, a committee is being constituted by Government for its immediate implementation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) As reported by States, all inhabited census villages in the country stand electrified as on 28th April, 2018.

Funds released for Amaravati

- *202. SHRI Y. S. CHOWDARY: Will the Minister of FINANCE be pleased to state:
- (a) Whether Government has received the Detailed Project Report from the Andhra Pradesh Government for creation of essential facilities/infrastructure for its new Capital, Amaravati;
 - (b) if so, the details thereof;

[†] Original notice of the question was received in Hindi.

- (c) Whether Government is also considering to release fund for Capital city, Amaravati based on the Detailed Project Report; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) and (b) Yes, the State Government of Andhra Pradesh has submitted two Detailed Project Reports (DPRs) of 'Amaravati Government Complex and Associated Infrastructure etc.' amounting to ₹ 11602 crore and ₹ 39937 crore respectively to NITI Aayog.

(c) and (d) As per information provided by NITI Aayog, comments have been sought from Ministry of Housing and Urban Affairs on the proposal of the successor State of Andhra Pradesh received *vide* DPR amounting to ₹ 39937 crore, which are awaited.

Implementation of reservation policy in AIIMS, Delhi

†*203. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that there is a huge shortage of staff and doctors in AIIMS, Delhi;
- (b) the number of staff and doctors posted at present against the sanctioned strength in AIIMS, Delhi; and
- (c) whether reservation policy has been complied with cent per cent in the appointments made during the last three years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) At present, 658 doctors and 9881 staff are working in the hospital along with 31 Assistant Professors who are working on Contractual basis to meet the urgent requirement of different departments. Apart from doctors (Faculty), the services of Senior Residents/Junior Residents are also utilized for patient care and research.

(b) The number of doctors and staff posted at present against the sanctioned strength are as follows:-

Faculty Posts:

Group	Sanctioned Strength	In Position	Vacancy
Doctors	1020	658	362

[†] Original notice of the question was received in Hindi.